

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Awareness Programme on – “Attributes of a Judge: An Interaction”
SCHEDULE**

**3rd December, 2022, Saturday
(Venue: MPSJA)**

SESSIONS	TIME	SUBJECTS
Plenary Session- I	10:00 am to 12.00 noon	Subject: <i>Ethics:</i> Cannons of Judicial Ethics, Inherent Characteristics of a Judge, Biases, Dos and Don'ts, Bangalore Principles. Speaker: Hon'ble Shri Justice Sujoy Paul Judge, High Court of Madhya Pradesh & Chairman, Governing Council, MPSJA Followed by open interaction
TEA BREAK 12.00 noon to 12.15 pm		
Plenary Session- II	12.15 pm to 1.30 pm	Subject: <i>Knowledge and Skill:</i> through Education and Experience. Gender Sensitivity, Offences against Women and Children; Significance & Applicability of Laws relating thereto, Dimensions & Expeditious Trial Speaker: Hon'ble Shri Justice M. K. Mudgal Former Judge, High Court of Madhya Pradesh Followed by open interaction
LUNCH BREAK 1.30 pm to 2.15 pm		
Plenary Session- III	2.15 pm to 3.30 pm	Subject: Marshalling and appreciation of evidence Speaker: Hon'ble Shri Justice D. K. Paliwal Judge, High Court of Madhya Pradesh Followed by open interaction
Plenary Session- IV	3.30 pm to 4.45 pm	Subject: <i>Aptitude:</i> Learning of Laws; as continuing process, Interpretation of Laws; Strict & Liberal approach; Binding Precedents. Speaker: Hon'ble Shri Justice K. K. Trivedi Former Judge, High Court of Madhya Pradesh Followed by open interaction

Valedictory Session	4.45 pm onwards	Valedictory Address By: Hon'ble Smt. Justice Nandita Dubey Judge, High Court of Madhya Pradesh
		<i>Vote of thanks</i>

- Note:* (1) Participants shall be seated in the Auditorium by 9.45 am.
(2) Use of Cell Phones during the programme is strictly prohibited.
(3) The Time Table is subject to change as per exigencies.
(4) Participants shall follow COVID-19 Protocol.

ADDITIONAL DIRECTOR